

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
JABALPUR

Review Application No. 86 of 2004

In  
Original Application No. 452/2004

Jabalpur this the 4<sup>th</sup> day of Nov, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. A.K. Bhatnagar, Member(J)

1. Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shahid Jeet Singh Marg, New Delhi.
2. Union of India through Secretary, Ministry of Human Resources Development, New Delhi.
3. Assistant Commissioner, Kendriya Vidyalaya Sangathan Regional Office, Bhopal, M.P.
4. The Chairman, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shahid Jeet Singh Marg, New Delhi.

Applicants

By Advocate Shri M.K. Verma

Versus

Vijay Kashyap S/o Late Shri G.R. Kashyap, aged about 53 years, U.D.C., Kendriya Vidyalaya No.1, Bhopal(M.P.) R/o Quarter No.22, K.V. No.1, Bhopal(M.P.)

Respondent

By Advocate Shri ----

O R D E R

By Hon'ble Mr.A.K. Bhatnagar, J.M.

This review application has been filed for review of the order dated 19.08.2004 passed in O.A .No.452/2004 alongwith delay condonation application no.1262/04. The cause shown in delay condonation application is sufficient. Delay is condoned in filing the present review application.

2. We have carefully perused the grounds taken for reviewing the order dated 19.08.2004. These grounds were well considered while passing the order for which review has been sought for. It is well settled that review is not an appeal in disguise whereby an erroneous decision is reheard and corrected, but lies only for patent error. There is no error apparent on the face of record and we do not find any good ground for review of our order. The decision of Hon'ble Apex Court in the case of Avtar Singh Shaikhon Vs. Union of India and Others A.I.R. 1980 S.C. 2041 also fortifies our stand. The review application is totally bereft of any merit and is accordingly rejected in circulation.

Member (J)

Vice Chairman

/M.M./

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....  
चित्तिलिपि अवृत्ति छिपा:-

- (1) सदिय, उच्च न्यायालय बार एसोसिएशन, जबलपुर
- (2) आकेदवा श्री/श्रीमती/दृष्टि के काउंसल
- (3) पत्रकारी श्री/श्रीमती/दृष्टि के काउंसल
- (4) ग्रंथालय, कोप्रांग, जबलपुर न्यायपत्रिन

सूचना एवं आवश्यक कार्यदाती हेतु

10/11/04  
उप रजिस्ट्रार

Issued  
On 10/11/04  
BB